

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

FULL BENCH REFERENCE NOTICE

**THERE WILL BE A FULL BENCH REFERENCE ON 19TH DECEMBER, 2017 AT 10.30 AM
IN COURT NO. 1, PRINCIPAL BENCH, NGT ON RETIREMENT OF
HON'BLE MR. JUSTICE SWATANTER KUMAR, CHAIRPERSON, NGT**

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST (IN COURT NO. 2)**

Date : 19th December, 2017

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 427/2017 (Earlier O.A. No.486/2014)	Gauri Maulekhi Vs. Union of India & Ors.	Mr. Rahul Choudhary & Ms. Meera Gopal, Advs. for Applicant Mr. Jai A. Dehadrai, Adv. for R-2, 3, 5 & 6 Mr. Mukesh Verma, Adv. for UPCB Mr. Aditya Singh, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Sanjay Upadhyay, Adv.
AFTER NOTICE			
2.	Original Application No. 791/2017	Birendra Singh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Vipin Nair, Adv. for Applicant
FOR HEARING			
3.	Original Application No. 21(T_{Hc})/2013 (M.A No. 60/2014, M.A No. 61/2014, M.A No. 62/2014 & M.A No. 66/2014)	Davinder Kumar Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for State of Punjab Mr. Narender Hooda, Sr. Adv. for R - 7 Ms. Gurinderjit, Adv. for PPCB Mr. A.R. Takkar, Adv. for R – 8 & 9 Mr. Shubham Bhalla, Adv. for R – 10 & 11 Mr. Arun Bhardwaj, Adv. for R – 16 Mr. Sunil Satyarthi, Adv. for DCB Mr. B. V. Niren, Adv. for CGWA
4.	Original Application No. 415/2015 (M.A. No. 967/2015, M.A. No. 68/2016, M.A. No. 341/2016 & M.A. No. 1310/2017)	Vivek Kamboj & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 4 to 8 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R-3 Mr. B. V. Niren, Adv. for CGWA

5.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Advs. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 5 Mr. Vivek Sharma, Adv. Mr. Taruna A. Prasad, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF
6.	Original Application No. 432/2015	Ashwini Kumar Vs. Union of India & Ors.	Mr. Ashwini Kumar, Applicant in person Mr. B. V. Niren, Adv. for R-1 Mr. Anil Shrivastav, Adv. for R-3 Mr. G. Pramod Kumar, Adv. for R-4 Ms. Deepika G. Kankana, Adv. for R-5 Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Parth H. Bhatt, Adv. for R-9 Mr. P. Venkat Reddy, Adv. Mr. L. Roshmani Kh., Adv. for Manipur Mr. Jogy Scaria, Adv. for State of Kerala Mr. Preshit Surshe, Adv. for Maharashtra Mr. Jaydeep Mazumdar, Adv. for R-31 Ms. K. Enatoli Sema, Adv. for Nagaland Mrs. Aruna Mathur, Adv. for state of Sikkim Mr. Gopal Singh, AOR for State of Tripura Mr. Devraj Ashok, Adv. for Karnataka Mr. Ansuman Srivastava, Adv. for Goa Mr. Rudreshwar Singh, Adv. for Bihar Mr. Rajdipa Behura, Adv. for Orissa Mr. Reegan S. Bel, Adv. Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. G. M. Kawoosa, Adv. for J & K Mr. Anil Grover, AAG Mr. Tarunvir Singh Khehar, Adv. for R-32 Mr. Ranjan Mukherjee, Adv. Mr. Vinay Mohan Sharma, AAG for Punjab Mr. Debarshi Bhuyan, Adv. Ms. Priyanka Sinha, Adv. Mr. R. Rakesh Sharma, Adv. Mr. Shiv Mangal Sharma, AAG for Rajasthan Mr. T. R. Ganesh Bapu, Adv. Mr. Prayan Sharma, Adv. Mr. D. K. Thakur, Adv. Ms. D. Bharathi Reddy, Adv.
7.	Original Application No. 443/2017 (M.A. No. 869/2017 & M.A. No. 1012/2017)	M/s International Agro Foods Vs. Uttar Pradesh Pollution Control Board	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Advs. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. for UP
8.	Appeal No. 61/2015 (WZ)	Federation of Rainbow Warriors, Margao Vs. Union of India & Ors.	Mr. Abhijit Prabhudesai (in person) Ms. Supriya Dangare, Adv. for R-1 Mr. P. Dangui, Adv. for R-2 & 4
9.	Appeal No. 1/2016 (WZ) (M.A. No. 11/2016)	Hanuman Laxman Aroskar & Anr. Vs. Union of India & Ors.	Ms. Sreeja Chakraborty, Adv. for Appellant Ms. Purna Venkatesh, Adv. Ms. Supriya Dangare, Adv. for R-1 Mr. P. Dangui, Adv. for R-2 & 3

10.	Execution Application No. 17/2016 (M.A. No. 723/2016) IN O.A. No. 184/2013	Pramod (In Gurpreet Singh Bagga Vs. MoEF case) Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. Anil Grover, AAG for State of Haryana Mr. Ankit Verma, Adv. for State of UP
11.	Original Application No. 171/2016 (M.A. No. 528/2016)	Pramod Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant Mr. Ankit Verma, Adv. for State of UP Mr. Neeraj Jain, Adv. for R-7, 17 & 23 Mr. S. P. Singh, Sr. Adv. for R-8-4 & 18-22 Ms. Neelam Rathore, Adv. Mr. Suryanarayana Singh, Sr. AAG, H.P. Mr. Ajit Sharma, Adv. Mr. Mayank Aggrawal, Adv.
12.	Original Application No. 44/2016	Mushtakeem Vs. MoEF & CC & Ors.	Mr. Vikram Singh Punia, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Ankur Mittal, Adv. for R-8 Mr. Vikas Singh, Sr. Adv. for R-26 Mr. Abhay Batra, Adv. for R-27 Mr. Mukesh Gupta, Adv. for R-28 Mr. Tarun Singla, Adv. for R-29 & 30 Mr. Virender Singh Rana, Adv.
13.	Original Application No. 517/2015 (M.A. No. 1247/2015, M.A. No. 1288/2015 & M.A. No. 321/2017)	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Ankit Verma, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Virender Singh Rathore, Adv. for R-8 Mr. Pradeep Misra, Adv. Mr. Ankur Mittal, Adv. Mr. Gigi C. George, Adv. Ms. Deep Shikha Bharti, Adv.
14.	Original Application No. 550/2015 (M.A. No. 1311/2015, M.A. No. 625/2016 & M.A. No. 1048/2016)	Virender Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Kapil Joshi, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Ankit Verma, Adv. for State of UP Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Vishwendra Verma, Adv. Mr. Vardhman Kaushik, Adv. for R-9 & 10 Mr. Neeraj Khapra, Adv.
15.	Original Application No. 176/2016 (Earlier O.A.No.184/2013) (M.A. No. 1252/2017 & M.A. No. 1376/2017)	Gurpreet Singh Bagga Vs. MoEF & Ors.	Mr. Alok Sangwan, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Ms. Reena Singh, AAG for R-2 to 5 Mr. Ankit Verma, Adv. for State of UP Mr. Anil Grover, AAG for State of Haryana Mr. S. P. Singh, Sr. Adv.
16.	M.A. No. 425/2016 IN Original Application No. 184/2013	Gurpreet Singh Bagga Vs. Ministry of Environment Forest & Ors.	Mr. Alok Sangwan, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. S. P. Singh, Sr. Adv. for R-2 Mr. Anil Grover, AAG for State of Haryana
17.	Original Application No. 304/2015 (CW No. 211/2011)	Jai Singh & Anr. Vs. Union of India & Ors.	Dr. Kanwal Sapra, Mr. A. K. Sapra & Dr. P. S. Batra, Advs. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1

			Mr. Anil Grover, AAG for R-3, 4, 7 & 8 Mr. Pradeep Misra, Adv. for R-6 Mr. Abhishek Paruthi, Adv. for CPCB Mr. S. P. Singh Sr. Adv. Ms. Reena Singh, AAG
18.	Original Application No. 530/2016 (M.A. No. 989/2016)	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant
19.	Original Application No. 272/2016 (M.A. No. 846/2016)	M/s Ganga Yamuna Mining Co. Vs. State of Haryana & Ors.	Mr. Pinaki Misra, Sr. Adv. for Applicant Mr. Anil Grover, AAG for State of Haryana Mr. Krishan Kumar Singh, Adv. for MoEF
20.	Original Application No. 481/2016 (M.A. No.904/2016, M.A. No.905/2016 & M.A. No.1267/2016)	Joginder Singh Vs. Ministry of Environment & Forest & Ors.	Mr. U. M. Tripathi, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Yashraj Singh Deora, Adv. for R-10 Mr. Ritwick Dutta, Adv. (L.C.)
21.	Original Application No. 540/2015	Ved Pal Singh Vs. Ministry of Environment and Forests & Ors.	Mr. S. P. Singh, Sr. Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Ankit Verma Adv. for R-2 to 6 Ms. Savitri Pandey, Adv. for R-7 & 8 Mr. Pradeep Misra, Adv. Ms. Sakshi Popli, Adv. for GNCTD
22.	Original Application No. 90/2016 (M.A. No. 1223/2016)	Chander Mohan Uppal Vs. State of U.P. & Ors.	Mr. Ajit Sharma, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1 to 4 Mr. B. V. Niren, Adv. (LC) Mr. Ashok Kumar Sharma, Adv.
23.	Original Application No. 21/2014 (ONLY NOTICEES - SAROJINI NAGAR)	Vardhaman Kaushik Vs. Union of India & Ors.	
24.	Original Application No. 21/2014 (M.A. No. 828/2017, M.A. No. 829/2017, M.A. No. 889/2017, M.A. No. 1177/2017, M.A. No. 1314/2017, M.A. No. 1361/2017, M.A. No. 1366/2017, M.A. No. 1371/2017, M.A. No. 1375/2017, M.A. No. 1387/2017, M.A. No. 1384/2017, M.A. No. 1431/2017, M.A. No. 1440/2017, M.A. No. 1452/2017, M.A. No. 1453/2017, M.A. No. 1454/2017, M.A. No. 1455/2017, M.A. No. 1456/2017, M.A. No. 1457/2017, M.A. No. 1458/2017, M.A. No. 1459/2017, M.A. No. 1461/2017, M.A. No. 1460/2017,	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Narender Pal Singh, Adv. for R-2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv.for South&North MCD Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D.Rajeshwar Rao, Adv. for Delhi Police Ms.Pinky Anand, ASG & Mr.Rajesh Ranjan Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. L. Roshmani Kh., Adv. for Manipur Mr. Rudreshwar Singh, Adv. for BSPCB

	<p>M.A. No. 1465/2017 M.A. No. 1466/2017, M.A. No. 1467/2017, M.A. No. 1476/2017, M.A. No. 1486/2017, M.A. No. 1487/2017, M.A. No. 1488/2017, M.A. No. 1489/2017, M.A. No. 1490/2017 M.A. No. 1493/2017, M.A. No. 1494/2017, M.A. No. 1495/2017, M.A. No. 1496/2017, M.A. No. 1515/2017, M.A. No. 1522/2017, M.A. No. 1523/2017, M.A. No. 1524/2017, M.A. No. 1525/2017, M.A. No. 1526/2017, M.A. No. 1528/2017, M.A. No. 1503/2017, M.A. No. 1539/2017, M.A. No. 1542/2017, M.A. No. 1544/2017, M.A. No. 1545/2017, M.A. No. 1551/2017, M.A. No. 1552/2017 & M.A. No. 1553/2017)</p>		<p>Mr. Edward Belho, AAG for Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Vinakshi Kadan, Adv. for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of UK Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan Mr. Sanjeev Ralli, Adv. for Chandni Chowk Mr. Mukesh Verma, Adv. for UEPCB Mrs. G. Indira & Mr. K. V. Jagdishvaran, Adv. for Andman & Nicobar Island Ms. Priyanka Swami, Adv. for UP & GNN Mr. Rajul Shrivastava, Adv. for MPPCB Ms. Yogmaya Agnihotri, Adv. for C.E.C.B. Mr. Shuvodeep Roy, Adv. for Assam Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Ruchin Batra, Adv. Mrs. Rani Chhabra, Adv. Mr. Ashish Rana, Adv. Mr. Gaurav Dubey, Adv. Mr. Arjun Syal, Adv. Mr. Charan Jeet Singh, Adv. Mr. Rajneesh Bhardwaj, Adv. Mr. Gaurav Kumar Bansal, Adv. Mr. Abhimanyu Gupta, Adv. Mr. Krishnamohan K. Menon, Adv. Ms. Monica Lakhanpal, Adv. Mr. Shivam Bajaj, Adv. Mr. Vibhor Anand, Adv. Mr. Amit Dubey, Adv. Ms. Neelima Tripathi, Adv. Mr. Jaskirat Singh, Adv. Mr. Anuj Berry, Adv. Mr. Suresh Chawla Ms. Nikita Pandey, Adv. Mr. Udaibir Singh Kochar, Adv. Mr. Anchit Sharma, Adv. Mr. Sarad K. Sunny, Adv. Mr. Siddharth Bambha, Adv. Mr. Arjun Sawhney, Adv. Mr. Daljit Titus, Adv. Mr. Ankit Tyagi, Adv. Mr. Amit Dubey, Adv.</p>
25.	<p>Original Application No. 95/2014 (M.A. No. 1156/2016)</p>	<p>Sanjay Kulshrestha Vs. Union of Indai & Ors.</p>	<p>Mr. Manish Shrivastava, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Joydeep Mazumdar, Adv. for R-9 Ms. Aruna Mathur, Adv. for State of Sikkim Ms. Priyanka Swami, Adv. for State of UP Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. L. Roshmani Kh., Adv. for Manipur Ms. Soumya Jit Pani, Adv. for Odisha Mr. Jayesh Gaurva, Adv. for JSPCB Mr. Rakesh Sharma, Adv. for TN & TNPCB Mr. Edward Belho, AAG for Nagaland Mr. Enatoli Sema, Adv. for Nagaland PCB Mr. Devraj, Adv. for State of Karnataka</p>

			Mr. Dinesh Kumar Garg, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Sarthak Chaturvedy, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Suryanarayan Singh, Sr. AAG for HP Mr. Anil Shrivastav, Adv. for AP Mr. Rudreshwar Singh, Adv. for Bihar Mr. Manoj Mittal & Mr. Tanay Ayde, Adv. Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.
26.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	Ms. Bhakti Pasrija Sethi, Ms. Purna Kumari & Ms. Mamta Rani, Adv. Mr. Vishwedra Verma, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Ms. Priyanka Swami, Adv. for State of UP Mr. D. Rajeshwar Rao, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG for State of Haryana Ms. Alpana Poddar, Adv. for CPCB Ms. Soumya Jit Pani, Adv. for Odisha Mr. Joydeep Mazumdar, Adv. for WB Mr. Devraj Ashok, Adv. for Karnataka Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.
27.	Original Application No. 609/2016	Diya Kapur & Ors. Vs. Union of India & Ors.	Law Chambers of Kapur & Trehan for Applicant
28.	Original Application No. 179/2016 (M.A. No. 1388/2017 & M.A. No. 1389/2017)	Mahendra Pandey Vs. Govt. of NCT of Delhi & Ors.	Mr. Abhijeet Sinha & Mr. Piyush Nag, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-1 & 4 Dr. Abhishek Atrey, Adv. for MoEF Mr. Mukesh Verma, Adv. for R-3 Mr. Arun K. Sinha, Adv.

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